

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sr No.	Category of Creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	-	
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	-	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	-	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	-	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	-	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	-	
7	Operational creditors (Government Dues)	1	562934/-	1	562934/-	0	0	0	1	
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	62235621/-	1	62235621/-	0	0	0	2	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	-	
Total		1	62798555/-	1	62798555/-	0	0	0		



Annexure-1

Name of the corporate debtor: **Alliance Embroidery Machine Private Limited**; Date of commencement of CIRP: **10/04/2024**;

List of creditors as on: **06/06/2024**

List of operational creditors (Government Dues)

(Amount In Rs.)

Sr No.	Details of Claimant		Details of claim received		Details of claims admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	SGST Department, Gujarat	Government of Gujarat	03/06/2024	562934/-	-	Operational	No	No	No	0.90	-	-	-	-	-
				562934/-	-					0.90	-	-	-	-	-

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Annexure-2

Name of the corporate debtor: **Alliance Embroidery Machine Private Limited**; Date of commencement of CIRP: **10/04/2024**;

List of creditors as on: **06/06/2024**

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount In Rs.)

Sr No.	Name of Creditor	Details of claim received		Details of claims admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	M/s. Nanjing Mahoj Information & Technology Co, Ltd	22/04/2024	62235621/-	62235621/-	Operational	No	No	No	99.10	-	-	-	-	Claim provisionally admitted. O/s dues 747796.90 USD converted at 83.2253 Rs./USD.
			62235621/-	62235621/-					99.10	-	-	-	-	-

